GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA

UNSTARRED QUESTION NO:567
ANSWERED ON:26.02.2016
Financial Assistance to NGOs
Tumane Shri Krupal Balaji

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has provided financial assistance to the Non Governmental Organizations (NGOs) for implementation of various health related schemes as well as family welfare programmes in the country;

(b) if so, the details thereof, State/ UT-wise along with the amount of financial assistance provided during each of the last three years and the current year;

(c) whether the Government has notified out irregularities and shortcomings in the functioning of some NGOs while carrying out review of the NGOs; and

(d) if so, the action taken/proposed to be taken by the Government?

Answer

ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)
(a) &(b): The details of the funds provided to the Non- Governmental Organizations (NGOs) by the Department of Health & Family Welfare, Government of India including National AIDS Control Organization (NACO) , for implementing various health schemes/programmes in the country during each of the last three years & current year is at Annexure - I.

(c) & (d): The Government has reviewed the functioning of NGO Scheme under the National Health Mission (NHM) . It was felt that it was relatively difficult to monitor the performance of NGOs from the Central level. Further, the State Government did not always own up the programmes that were implemented by the
NGOs through Central funding. Accordingly, the Ministry of Health & Family Welfare revised the NGO Guidelines and discontinued direct support to the NGOs under National Health Mission (NHM).

2/-

-2-
In respect of RNTCP, one of the major shortcomings noticed while reviewing the work of NGOs periodically through Central Internal Evaluation in different States of India and also through annual reviews was that the NGOs were not facilitating the notification of TB cases by the private sector.
Accordingly, notification of TB cases from private sector has been added as one of the key performance indicators for both the NGOs for the new grant which is yet to be implemented.
As regards to NACO, it has designed a system to review the functioning of the NGOs through a third party evaluation. The evaluation is carried out once in 2 years by the respective SACS.
The respective SACS review the evaluation results and take corrective steps based on the findings of the evaluation. The evaluation reports are available on NACO website at http://naco.gov.in/NACO/Divisions/NGO__Targeted_Interventions2/Monitoring__Evaluaton_/Evaluation/
Based on the Evaluation carried out by a third party, 181 Targeted Intervention & Link Worker Scheme NGOs have been discontinued. The state wise results of the evaluation are in Annexure-II (A), (B), (C), (D) & (E).
â€¦â€¦â€¦â€¦â€¦..